



# Central Electricity Regulatory Commission

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,  
Nauroji Nagar, New Delhi-110029

Petition No. 426/TL/2024

Dated: 20.1.2025

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Section 14 of the Electricity Act, 2003 (the Act) has been made by Navinal Transmission Limited, C-105, Anand Niketan, New Delhi-110021 to establish the transmission project for the "Network Expansion Scheme in Navinal (Mundra) area of Gujarat for drawal of power in the area" on a Build, Own, Operate and Transfer basis (hereinafter referred to as "the Project") consisting of the following elements:

| Sl. No. | Name of the Transmission Element   | Scheduled COD in months from the Effective Date |
|---------|--|---|
| 1       | <p>Establishment of 4x1500 MVA, 765/400 kV Navinal (Mundra) S/s (GIS) with 2x330 MVA, 765 kV and 1x125 MVA, 420 kV bus reactors:</p> <ul style="list-style-type: none"> <li>765/400 kV, 1500 MVA ICT – 4 Nos. (13x500 MVA single phase units including one spare ICT Unit)</li> <li>765 kV ICT bays – 4 Nos.</li> <li>400 kV ICT bays – 4 Nos.</li> <li>765 kV Line bays – 4 Nos.</li> <li>1x330 MVA, 765 kV bus reactor- 2 Nos. (7x110 MVA single phase Reactors including one spare Unit for bus /line reactor)</li> <li>765 kV Bus reactor bay – 2 Nos.</li> <li>125 MVA, 420 kV reactor- 1 Nos.</li> <li>400 kV Reactor bay- 1 No.</li> </ul> <p><b>Future provision (space for):</b></p> <ul style="list-style-type: none"> <li>765/400 kV ICT along with bays- 5 Nos.</li> <li>765 kV line bays along with switchable line reactors – 6 Nos.</li> <li>765 kV Bus Reactor along with bay: 2 Nos.</li> <li>765 kV Sectionalizer: 1 -set</li> <li>400 kV line bays along with switchable line reactors– 10 Nos. (in addition to 4 Nos. bays for MUL – Navinal (Mundra) (GIS) 400 kV 2xD/C line mentioned under Note)</li> <li>400/220 kV ICT along with bays -6 Nos.</li> <li>400 kV Bus Reactor along with bays: 3 Nos.</li> <li>400 kV Sectionalization bay: 1-set</li> <li>220 kV line bays: 10 Nos.</li> <li>220 kV Sectionalization bay: 1 set</li> <li>220 kV BC and TBC: 2 Nos.</li> <li>STATCOM (<math>\pm</math> 300 MVAR) along with MSC (2x125 MVA) and MSR (1x125 MVA) and associated bays- 2 Nos.</li> </ul> | 21 months<br>(14.7.2026)                        |
| 2       | LILO of Bhuj-II – Lakadia 765 kV D/C line at Navinal (Mundra) (GIS) S/s with associated bays at Navinal (Mundra) (GIS) S/s   |   |
| 3       | <p>Installation of 1x330 MVA switchable line reactor on each ckt at Navinal end of Lakadia – Navinal 765 kV D/C line (formed after above LILO)</p> <ul style="list-style-type: none"> <li>1x330 MVA, 765 kV switchable line reactor – 2 Nos.</li> <li>Switching equipment for 765 kV line reactor – 2 Nos.</li> </ul>  |   |

### Note:

- (1) Bay(s) required for completion of diameter (GIS) in one-and-half breaker scheme shall also be executed by the TSP.
- (2) The TSP shall implement five complete diameters at 765 kV level of Navinal (Mundra) (GIS) consisting of 2 Main Bays and 1 Tie Bay required for completion of diameter (GIS) in one-and-half breaker scheme. (4 ICT bays + 4 Line Bays + 2 Bus Reactor Bays).
- (3) Further, the TSP shall also implement four complete diameters at 400 kV level of Navinal (Mundra) (GIS) consisting of 2 Main Bays and 1 Tie Bay required for completion of diameter (GIS) in one-and-half breaker scheme. (4 ICT bays + 1 Bus Reactor Bay + 3 for dia completion).
- (4) The following scope of works for interconnection of 400/220 kV MUL (Distribution Licensee) S/s with Navinal (Mundra) S/s (GIS) is under the scope of MUL (shall be constructed and maintained by a licensee at the cost of such entity) and is required to be implemented in the same time frame
  - MUL – Navinal (Mundra) (GIS) 400 kV 2xD/C (Twin HTLS - Quad Moose equivalent) and KCL, MPL shall get interconnected with 400/220 kV Substation of MUL for drawal of power.
  - MUL shall implement one complete diameter (GIS) consisting of 2 main bays and 1 Tie bay in one and half breaker scheme at Navinal end as 3-line bays can be terminated in spare bays being implemented by TSP for completion of dia.
  - 4 Nos. 400 kV Line bays at the Distribution Licensee MUL end."
2. The Central Transmission Utility of India Limited vide its letter dated 30.10.2024 has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 18.1.2025 in Petition No. 426/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Navinal Transmission Limited before the Commission can be accessed at the [www.adanienergysolutions.com](http://www.adanienergysolutions.com) or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 4.2.2025 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on 6.2.2025. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/  
(Harpreet Singh Pruthi)  
Secretary